

**Written statement of Shubham Khatri (Applicant in person) in matter of**

**Shubham Khatri Vs. Union of India & Ors**

**Original Application No. 42/2020**

**Hearing date – 10<sup>th</sup> September 2020**

Indeed, Single Use Plastic waste menace in NCT Delhi is at its pinnacle. According to an assessment done by CPCB in Jan 2015; Delhi tops the list of Indian cities in terms of plastic waste production viz producing 690 tons of plastic waste every day, 2018-19 Annual report of CPCB says that 2 crore people of Delhi generates equal amount of Plastic waste as 20 crore people of Uttar Pradesh.

All major stake holders whether its Union govt (respondent 1) Delhi govt (respondent 2), Hon'ble NGT, Hon'ble Delhi High Court and Hon'ble Supreme Court through various laws and verdicts have explicitly or implicitly desired willingness to prohibit Single use Plastics in Delhi. A synopsis list of the same is attached herewith.

Even though all the stake holders are on same page about baning SUPs still it is shocking to note that as of now; there is a lot of **ambiguity in laws**. Even government authorities are not sure about the exact criterions of Plastic ban in Delhi. In annual report submitted by DPCC to CPCB for 2017-2018 and 2018-19. There were 11 columns/parameters about which CPCB asked information from states. In 2 of them CPCB asked states 1. About implementation of ban on plastic bags less than 50 micron and 2. Whether state govt has partially or fully banned Plastic bags. Delhi Govt left both of them blank, DPCC didn't provide any information about them. Hence it can be said that neither citizens nor authorities exactly know what sort of plastic (SUPs, Plastic bags, plastics below 50 micron etc )has been banned .

Nowwithstanding ambiguity in laws and consensus among stake holders to prohibit single use plastic. I would like to request the Hon'ble **Tribunal to direct respondent Delhi Govt and Union govt to immediately issue clear cut guidelines about ban on Single use plastic in NCT Delhi.**

It is also self-evident that the respondents lacks the capability to properly implement these laws, hence my second request to Hon'ble Tribunal is to direct respondents to establish a centralized & simplified complaint redressal mechanism to address plastic ban violation related complaints via instituting a portal/website, mobile app & helpline no, with a time bound action plan (like 30 days in RTI)

My third request is to direct respondents to adequately advertise about plastic ban laws in national and local media and made mandotry for every shop, mall, market etc. to display govt notice on a billboard cum hoarding consisting details about plastic ban laws and complaint lodging portal/authority.(On lines of consumer protection laws)

If Other states of India like Maharashtra, Karnataka, MP, Odisha, Tamil Nadu and developing countries like Zimbabwe, Rwanda, Bangladesh and Morocco can ban SUPs and comparatively successfully enforce it, then why NCT Delhi Can't?

It is really embarrassing for all government institutions and citizens that now its been about 12 years since plastic bags were initially banned in delhi. But even today their menace can be ubiquitously observed. In lieu of red tapism and unawareness we as a society have failed dramtically. I humbly urge the Hon'ble Tribunal to kindly look into matter and take aforesaid or other appropriate measures.

Thanking You

e-signed

Shubham Khatri

#### List of refered Laws and Verdicts

| <b>S. No</b> | <b>Name &amp; Date</b>                               | <b>Significance</b>  |
|--------------|--|--|
| 1.           | GNCT-Delhi Gazette –<br>7 <sup>th</sup> January 2009 | On basis of Delhi HC judgement 7 <sup>th</sup> Aug 2008 WP No. 6456 of 2004 banned plastic bags at some specific places and Non-biodegradable plastic bags everywhere. |

|     |  |  |
|-----|--|--|
| 2.  | Delhi HC Judgement WP C. No. 883/2009 & CM 4355/2009 – July 14 2009                    | Refused to Strike down impugned Notification of GNCT Delhi 2009<br>Valid and legitimate, Ban is in Public Interest   |
| 3.  | GNCT-Delhi Gazette – 23 October 2012   | Completely prohibited/banned Plastic bags in NCT Delhi in lieu of hazards associated   |
| 4.  | OA 281/2016 & RA 1/2017<br>Kudrat Sandhu, AIPIA vs GNCT – 10 <sup>th</sup> August 2017 | <ol style="list-style-type: none"> <li>1. Tribunal took Cognizance of Environmental &amp; Public health hazards of plastic.</li> <li>2. Dissatisfaction on GNCT Delhi over implementation of 50-micron rule</li> <li>3. CPCB Submits that there shall be total ban on Plastic bags in Delhi</li> </ol> |
| 5.  | The Gazette of India Plastic Waste Management – 18 March 2016                          | Pan India Ban on plastic bags thinner than 50 microns  |
| 6.  | Guidelines & Advisory from Union govt to states- 21 January 2019 & 11 Sept 2019        | Advisory to ban SUPs in lieu of its harmful effects, global commitment & PM assertion  |
| 7.  | Supreme Court Judgement Karuna Society – July 15 2016                                  | Situation is very alarming and government should take appropriate steps to ban plastic bags  |
| 8.  | NGT, Almitra H Patel - 22 December 2016  | Ban on Plastic Glasses, Compliance of 2016 PMW Rules & recognized menace of plastic waste  |
| 9.  | NGT, Almitra H Patel – 11 March 2019   | Poor implementation by state govt, Did not file annual reports & Ambiguity in laws.  |
| 10. | CPCB Plastic Waste Management Rules Annual Report – 2017/18                            | No Information Provided by DPCC  |
| 11. | CPCB Plastic Waste Management Rules Annual Report – 2018/19                            | Delhi Govt did not provide any information about status of complete/partial ban on plastic bags & Implementation of >50-micron ban   |

# Annual Report

*for the year*

**2017-18**

*on*

**Implementation**

*of*

**Plastic Waste Management Rules**

**(As per Rule '17(4)' of PWM Rules, 2016, as amended 2018)**



**(NOVEMBER, 2018)**

**CENTRAL POLLUTION CONTROL BOARD**

**Ministry of Environment, Forest and Climate Change, Govt. of India**

**Parivesh Bhawan, East Arjun Nagar**

**Delhi-110032**

**Annexure-I**

**FORM-VI**

**STATE-WISE STATUS OF IMPLEMENTATION OF PLASTIC WASTE MANAGEMENT RULES, 2016, AS AMENDED  
2018, ANNUAL REPORT FOR THE YEAR... 2017-18**

| Name of the SPCB or PCC   | Estimated Plastic Waste generation Tons for Annum (TPA) | Implementation of thickness >50 µm carrybags (virgin/ recycled) [Rule 4(c & d)] | Details of Plastic Waste Management Ex. Collection, Segregation & Disposal (Co-Processing, Road construction, etc.) Rules (5 & 6 & 9). (Attach Action Plan) | Partial/Complete ban on use of Plastic carrybags (through Executive Order) Attach copy of notification or Executive Order | No. of registered Manufacturing/Recycling Units (Rule 13) |                           |                           | No. of unregistered Manufacturing/Recycling Units (in residential or unapproved areas) (Rule 13) | Status of Marking, Labelling on carrybags & (Rule 11) Specify No. of units not complied | No. of violations & action taken on non-compliance of provisions of PWM Rules, 2016, as amended, 2018 (Rule 12) | Status of submission of Annual Report by ULBs to SPCB/PCCs [Rule 17(2)] | Submission of Annual Report to CPCB [Rule 17(3)] |
|---------------------------|---|---|---|---|---|---------------------------|---------------------------|--|---|---|---|--|
|                           |   |   |   |   | Plastic Units   | Compostable Plastic Units | Multi-layer Plastic Units |  |   |   |   |  |
| 1                         | 2   | 3   | 4   | 5   | 6   |                           |                           | 7  | 8   | 9   | 10  | 11   |
| Andaman & Nicobar Islands | Information not provided                                |   |   |   |   |                           |                           |  |   |   |   |  |
| Andhra Pradesh            | Information not provided                                |   |   |   |   |                           |                           |  |   |   |   |  |
| Arunachal Pradesh         | 6   | Complete ban  | Collection done by hand through Municipal man power.  | Complete ban  | Nil   | Nil                       | Nil                       | -  | Not Provided  | Not Provided  | Not Provided  | Submitted  |
| Assam                     | Information not provided                                |   |   |   |   |                           |                           |  |   |   |   |  |
| Bihar                     | 2280  | -   | Nil   | Not banned  | 1   | Nil                       | Nil                       | 40   | Partially complying   | Nil   | 3/140 ULBs  | Submitted  |
| Chandigarh                | 12775   | Complete Ban on plastic carrybags   | Door to door Waste collection system from house-holds and waste used at RDF processing plant  | Complete Ban  | 126   | Nil                       | Nil                       | Nil  | Nil   | 808 challans have been issued against violations  | 1   | Submitted  |
| Chhattisgarh              | Information not provided                                |   |   |   |   |                           |                           |  |   |   |   |  |

| 1                               | 2                         | 3  | 4   | 5  | 6   | 7   | 8  | 9  | 10                          | 11   |  |           |
|---------------------------------|---------------------------|--|---|--|-----|-----|----|----|-----------------------------|--|--|-----------|
| Daman, Diu & Dadra Nagar Haveli | Information not provided  |  |   |  |     |     |    |    |                             |  |  |           |
| Delhi                           | Information not provided  |  |   |  |     |     |    |    |                             |  |  |           |
| Goa                             | Information not provided  |  |   |  |     |     |    |    |                             |  |  |           |
| Gujarat                         | 269808                    | < 50 micron carrybags are banned                 | 68973.25 MT of plastic waste used for co-processing in cement plants  | Partial Ban (Complete ban in Gandhinagar city)   | 869 | 3   | 10 | 0  | Not Provided                | Show cause notice has been issued to 61units and closure Direction issued to 15 units for non-compliance of rules. | 167                                    | Submitted |
| Haryana                         | Information not provided. |  |   |  |     |     |    |    |                             |  |  |           |
| Himachal Pradesh                | Information not provided. |  |   |  |     |     |    |    |                             |  |  |           |
| Jammu & Kashmir                 | 27870                     | <50 microns carry bags are banned in J & K State | Nil   | Partial ban imposed on manufacture & distribution of carrybags Vide SRO 45 dt.3-2-2017 | 187 | Nil | 21 | 22 | Complied with the PWM Rules | 99 violations registered & Rs. 62,200 collected from defaulters  | 20/80 ULBs submitted the annual report | Submitted |
| Jharkhand                       | Information not provided  |  |   |  |     |     |    |    |                             |  |  |           |
| Karnataka                       | Information not provided  |  |   |  |     |     |    |    |                             |  |  |           |
| Kerala                          | Information not provided  |  |   |  |     |     |    |    |                             |  |  |           |
| Lakshadweep                     | Information not provided  |  |   |  |     |     |    |    |                             |  |  |           |
| Madhya Pradesh                  | 61037                     | Ban  | Plastic waste is utilized for Co-processing, road construction & RDFs | Complete ban on the plastic carrybags in the entire State                              | 47  | 0   | 24 | 20 | Complied with the PWM Rules | Violations has not observed  | 106/382                                | Submitted |
| Maharashtra                     | Information not provided. |  |   |  |     |     |    |    |                             |  |  |           |

# Annual Report

*for the year*

**2018-19**

*on*

**Implementation**

*of*

**Plastic Waste Management Rules**

**(As per Rule '17(4)' of PWM Rules, 2018)**



**(OCTOBER, 2019)**

**CENTRAL POLLUTION CONTROL BOARD**

**Ministry of Environment, Forest and Climate Change, Govt. of India**

**Parivesh Bhawan, East Arjun Nagar**

**Delhi-110032**

### 3.0 Conclusions:

All 35 SPCBs/PCCs have provided information on implementation of Plastic Waste Management & information provided by these States/UTs are compiled as per the provision '17(4)' of the PWM Rule, 2016, as amended 2018. It has been observed that SPCBs/PCCs are unable to collect information from all Urban Local Bodies (ULBs) of the State. Based on the available information, following observations have been made:

#### 3.1. Estimated plastic waste generation during the year 2018-19 is 33,60,043 Tons/Annum:

Fig.1. shows the State and UT-wise plastic waste generation (Tons/Annum) across the country.

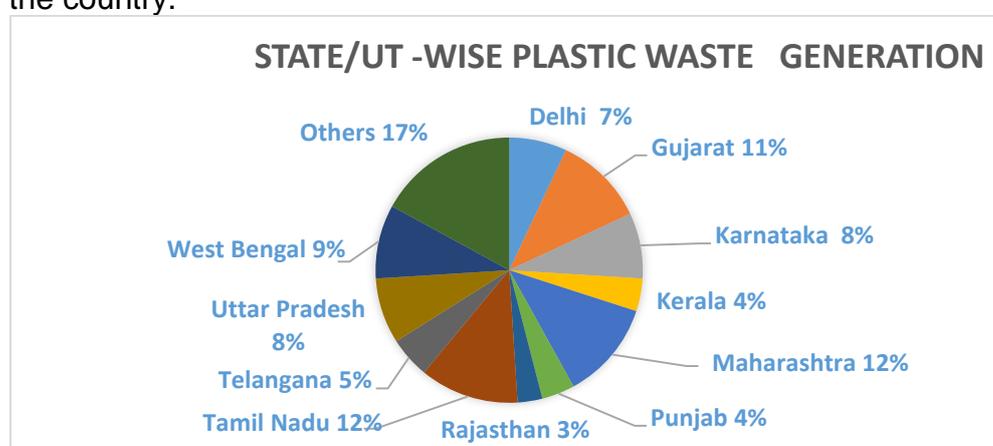


Fig.1: State/UT wise Plastic waste generation

#### 3.2. Implementation of thickness >50microns carry bags as per provisions 4(c & d, Thickness criteria Condition) of PWM Rules, 2018.

22 States/UTs namely Andaman and Nicobar Islands, Assam, Bihar, Chandigarh, Chhattisgarh, Daman Diu and Dadra Nagar Haveli, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand & Uttar Pradesh have imposed complete ban on carrybags. Besides, 9 States/UTs namely: Andhra Pradesh, Goa, Gujarat, Jammu & Kashmir, Kerala, Manipur, Meghalaya, Odisha & Telangana have complied with thickness criteria the Rule 4(c & d). Further, 4 States/UTs namely Arunachal Pradesh, Delhi, Mizoram & West Bengal have not provided the information in this matter.

#### 3.3. Details of Plastic Waste Management as per Provisions 5, 6 & 9 of PWM Rules, 2016, as amended, 2018: According to the provision '5(b)' of Plastic Waste Management Rules, 2018, *Local bodies shall encourage the use of plastic waste (preferably the plastic waste which cannot be further recycled) for road construction*

*as per Indian Road Congress guidelines or energy recovery or waste to oil etc. The standards and pollution control norms specified by the prescribed authority for these technologies shall be complied with.*

&

*Local Bodies & Gram Panchayats shall be responsible setting up, operationalization and co- ordination of waste management system and performing the associated functions. However, it has been observed that most of the States/UTs have not established the organized system for Plastic Waste Management. Hence, resulting into widespread littering of plastic waste in towns and cities of the country.*

**The details of State-wise utilization of plastic waste is given below:**

- a. Eight (8) States/UTs namely; Arunachal Pradesh, Bihar, Daman Diu & Dadra Nagar Haveli, Jammu & Kashmir, Kerala, Maharashtra, Manipur & Sikkim have not submitted the details in this matter.
- b. 14 States/UTs namely: Andhra Pradesh, Assam, Chhattisgarh, Goa, Gujarat, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Odisha, Puducherry, Tamil Nadu, Telangana & Uttar Pradesh are sending plastic waste to cement plants for co-processing.
- c. 15 States/UTs namely: Andaman & Nicobar Islands, Andhra Pradesh, Assam, Haryana, Himachal Pradesh, Jharkhand, Madhya Pradesh, Meghalaya, Mizoram, Nagaland, Puducherry, Tamil Nadu, Telangana, Uttar Pradesh & West Bengal are using plastic waste for polymer bitumen road construction.
- d. 16 States/UTs namely: Andaman & Nicobar Islands, Andhra Pradesh, Chhattisgarh, Goa, Jharkhand, Karnataka, Lakshadweep, Madhya Pradesh, Nagaland, Punjab, Tamil Nadu, Telangana, Uttarakhand and Uttar Pradesh are recycling the plastic waste.
- e. 2 States/UTs namely: Himachal Pradesh & Delhi are sending the plastic waste to Waste to Energy plants.
- f. Uttar Pradesh is utilizing the plastic waste in waste to oil plant. Further, Chandigarh, Goa and Madhya Pradesh are using the plastic waste as RDF.

#### **3.4. Complete/Partial Ban on carry bags:**

**22 States/UTs namely Andaman and Nicobar Islands, Assam, Bihar, Chandigarh, Chhattisgarh, Daman Diu and Dadra** Nagar Haveli, Haryana, Himachal Pradesh,

Jharkhand, Karnataka, Lakshadweep, Madhya Pradesh, Maharashtra, Nagaland, Puducherry, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand & Uttar Pradesh have imposed complete ban on carry bags. Besides, 7 States namely Arunachal Pradesh, Andhra Pradesh, Gujarat, Kerala, Mizoram, Odisha and West Bengal have imposed the partial ban on plastic carry bags at religious/historical places. Further, 5 States/UTs namely Goa, Jammu & Kashmir, Manipur, Meghalaya & Telangana have not imposed any ban on plastic carry bags except meeting thickness criteria. Further, Delhi has not provided the information in this regard.

### 3.5. No. of registered Manufacturing/Recycling Units:

As per the provision '13(1)' of PWM Rules, 2018, all the plastic manufacturing/recycling units shall be registered with the concerned SPCBs/PCCs. There are 4773 (4294 –Plastic Mfg., 7-Compostable Mfg., 287-MLP Mfg. & 185-Recycling) Registered units in 30 States/UTs and there are no plastic manufacturing units in Andaman and Nicobar Islands, Arunachal Pradesh, Bihar, Lakshadweep & Sikkim.

### 3.6. No. of unregistered plastic manufacturing/recycling units:

There are 1080 unregistered plastic manufacturing/recycling units running in 12 States/UTs, namely; Assam, Bihar, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Puducherry, Punjab, Tamil Nadu & Uttar Pradesh. Further, Chhattisgarh, Daman Diu and Dadra Nagar Haveli, Delhi PCC, Himachal Pradesh, Uttarakhand & West Bengal have not provided the details in this matter.

The State/UT wise unregistered units are given in fig.3:

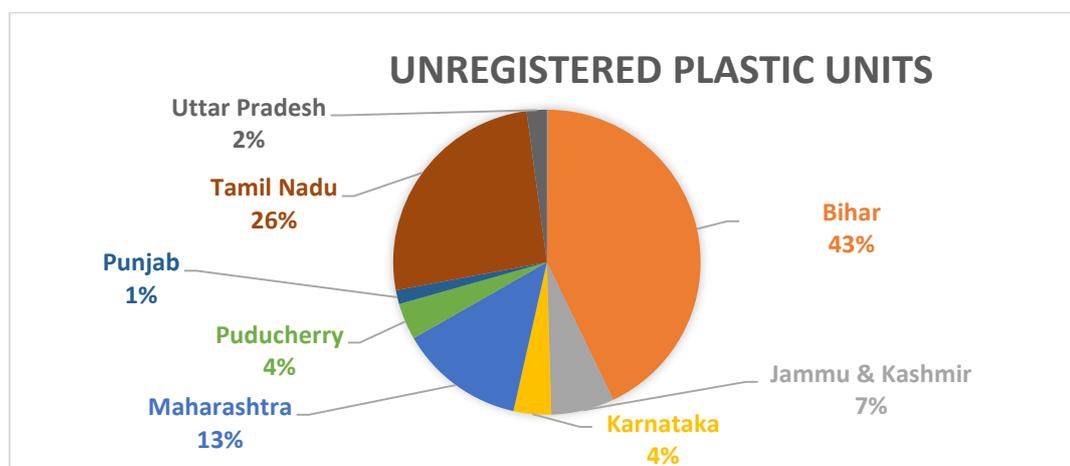


Fig.3: Figure shows the percentage of unregistered units in the respective States/UTs.

### 3.7. Status of marking & labelling on carry bags/Multilayered packaging:

As per provision '11' *marking & labelling* of PWM Rules, 2018, there are 23 States/UTs namely Andhra Pradesh, Assam, Bihar, Chhattisgarh, Daman Diu Dadra and Nagar Haveli, Gujarat, Himachal Pradesh, Jammu and Kashmir, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Nagaland, Puducherry, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh & West Bengal which have complied with Rule and there are no plastic carry bag manufacturing units in 6 States/UTs namely: Andaman & Nicobar Islands, Arunachal Pradesh, Chandigarh, Haryana, Lakshadweep & Mizoram. Besides, 5 States/UTs namely Delhi, Goa, Odisha, Sikkim & Uttarakhand which have not provided the information in this regard. Further, Marking & Labelling is not started yet in Tripura.

**3.8. No. of violations & action taken on non-compliance of Rules:** As per provision '12' "*the prescribed Authorities for implementation of Rules*" of PWM Rules, 2018, **21** States/UTs namely have imposed fine, issued notices, closure directions to the defaulters & seized the material in their respective State/UT. These are namely Andhra Pradesh, Bihar, Chandigarh, Chhattisgarh, Daman Diu Dadra & Nagar Haveli (DDDNH), Delhi, Goa, Gujarat, Haryana, Jammu & Kashmir, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Punjab, Puducherry, Tamil Nadu, Telangana, Tripura, Uttarakhand & Uttar Pradesh. Besides, there are no violations in 9 States/UTs namely Andaman and Nicobar Islands, Arunachal Pradesh, Assam, Kerala, Lakshadweep, Mizoram, Nagaland, Rajasthan and West Bengal. Further, 5 States/UTs namely Himachal Pradesh, Manipur, Meghalaya, Odisha, & Sikkim have not submitted the information in this regard.

### 3.9. Status of submission of Annual Report (AR) by ULBs to SPCBs/PCCs:

Except following 6 States/UTs given in the table, all other States/UTs have submitted information provided by all ULBs.

| S. No. | Name of the States/UTs | submission of AR by ULBs to SPCBs/PCCs |                       |                           |
|--------|------------------------|--|-----------------------|---------------------------|
|        |                        | Total No. of ULBs                      | No. of ULBs submitted | No. of ULBs not submitted |
| 1.     | Assam                  | 101                                    | 66                    | 35                        |
| 2.     | Gujarat                | 162                                    | 161                   | 1                         |
| 3.     | Madhya Pradesh         | 378                                    | 274                   | 104                       |
| 4.     | Maharashtra            | 384                                    | 366                   | 18                        |
| 5.     | Manipur                | Not provided                           |                       |                           |
| 6.     | Puducherry             | 10                                     | 5                     | 5                         |

**FORM-VI****STATE-WISE STATUS OF IMPLEMENTATION OF PLASTIC WASTE MANAGEMENT RULES, 2018,  
ANNUAL REPORT FOR THE YEAR 2018-19**

| S. No. | Name of the SPCB or PCC   | Estimated Plastic Waste generation in Tons for Annum (TPA) | Implementation of thickness >50 µm carry bags (virgin/recycled) [Rule 4(c & d)] | Details of Plastic Waste Management Ex. Collection, Segregation & Disposal (Co-Processing, Road construction, etc.) Rules (5 & 6 & 9). (Attach Action Plan)                | Partial/Complete ban on use of Plastic carry bags (through Executive Order)  | No. of registered Manufacturing/Recycling Units (Rule 13) |                         |                           | No. of unregistered Manufacturing/Recycling Units (in residential or unapproved areas) (Rule 13) | Status of Marking, Labelling on carry bags & Specify No. of units not complied (Rule 11)            | No. of violations & action taken on non-compliance of provisions of PWM Rules, 2016, as amended, 2018 (Rule 12) | Status of submission of Annual Report by ULBs to SPCB/PCCs [Rule 17(2)] | Submission of Annual Report to CPCB [Rule 17(3)] |
|--------|---------------------------|--|---|--|--|---|-------------------------|---------------------------|--|---|---|---|--|
|        |                           |  |   |  |  | Plastic Units   | Composite Plastic Units | Multi-layer Plastic Units |  |   |   |   |  |
|        | 1                         | 2  | 3   | 4  | 5  | 6   |                         |                           | 7  | 8   | 9   | 10  | 11   |
| 1.     | Andaman & Nicobar Islands | 1850   | Complete ban on plastic bags  | Door to Door Waste collection from households by the authorized unorganized waste collectors. The segregated plastic waste is used in recycling & road construction.       | Complete ban on plastic bags through Gazette Notification No.202, dated: 02.08.2015  | No plastic manufacturing & recycling units                |                         |                           | Nil  | Complete ban on plastic bags  | Nil   | One Municipal Authority and 70 Gram Panchayats                          | Submitted  |
| 2.     | Andhra Pradesh            | 66314  | Complied with the Rule  | The ULBs are collecting and segregating the plastic waste and sent to recyclers. The non-recyclable plastic waste sent to Cement plants and partly for Road constructions. | Partial Ban Tadipatri, Vijayawada, Tirupati & Bobbili have imposed Partial ban on plastic carry bags irrespective of their thickness | 86<br>(80 Producers & 6 Recyclers)                        | Nil                     | Nil                       | Nil  | Details not furnished. However, Labelling is observed on carry bags.                                | 172 tons of plastic carry bags were seized and Rs. 83.88 lakhs of fines was collected from defaulters.          | Furnished by all ULBs and Census Towns                                  | Submitted  |
| 3.     | Arunachal Pradesh         | 3787.37  | Not Provided  | Not Provided   | Partial ban Use of plastic carry bags banned in East Siang, Tawang, Leparada Changlang, Kameng & Tirap districts                     | Nil   | Nil                     | Nil                       | Nil  | Not Applicable. There are no manufacturer of plastic bags and multi-layered packagings in the State | Nil   | 34/34   | Submitted  |

|     | 1       | 2        | 3   | 4   | 5   | 6                           |     |     | 7            | 8  | 9  | 10   | 11        |
|-----|---------|----------|---|---|---|-----------------------------|-----|-----|--------------|--|--|--|-----------|
| 9.  | Delhi   | 224810   | Not provided                                | Door to Door waste collection from households. The collected waste sent to waste energy plant.  | Not provided  | 18 Plastic/Multilayer Units | Nil | Nil | Not Provided | Not Provided   | 1. EC of Rs. 50000/- was imposed on 22 Units each which were engaged in manufacturing of plastic products of thickness <50 microns<br>2. EC of Rs. 50000/- was imposed on 243 Units each which were engaged in burning/dumping of plastic waste in Bhawana & Narela industrial area.<br>3. 28656 Kgs of banned plastic carry bags/sheets made of thickness less than 50 microns were seized.<br>4. Show cause notices have been issued to 1691 units on 24.06.2019 | 5  | Submitted |
| 10. | Goa     | 32580.52 | Implemented                                 | 1. 26279.38T baled RDF sent for Co-processing in cement Kilns<br>2. 6057.62T waste Recycled<br>3. 243.52 Tons of inert waste is disposed in sanitary landfill                           | Not banned  | 34                          | Nil | 1   | Nil          | Not Provided   | 290 Cases has been booked and an amount of Rs. 210050 has been collected.  | Complied   | Submitted |
| 11. | Gujarat | 356873   | Direction issued: 32 U/s 5 of EPA           | 86553.62 MT of plastic waste has been used for co-processing in cement plants   | Partial Ban (ban in Gandhinagar city vide Notification No. VN(14)/ENV-10-2008-2100-E, Dated: 28.06.2011)              | 1002                        | 4   | 10  | Nil          | In case of violation Board & Local Body take necessary actions against violating units | Overall action taken under PWM Rules, 2016 (Period from 01/04/2018 to 31/03/2019) SCN issued: 68 Direction issued : 32   | 161/162 Municipalities and 7/8 Municipal Corporations have submitted | Submitted |
| 12. | Haryana | 68735.26 | Complete Ban on usage of plastic carry bags | Door to Door waste collection and segregation through the private bodies. Municipal Corporation Sonapat framing a proposal in near future to use of plastic waste in road construction. | Complete Ban on usage of plastic carry bags as per order of Govt. of Haryana Urban Local Body Dept. dated: 20.08.2013 | Nil                         | Nil | 59  | Nil          | There are no Plastic carry bag manufacturing unit in the State                         | No. of challans = 3428 and total amount collected = Rs. 2369700/-  | Submitted by ULBD  | Submitted |